

**DEPARTMENT OF SPACE [CONTROLLER IN INDIAN SPACAE
RESEARCH ORGANISATION CENTRES, REGISTRAR,
ADVANCED DATA PROCESSING RESEARCH INSTITUTE AND
OFFICER ON SPECIAL DUTY (NATIONAL NATURAL
RESOURCES MANAGEMENT SYSTEMS)] RECRUITMENT
RULES, 1999**

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SCHEDULE 1 :- SCHEDULE

**DEPARTMENT OF SPACE [CONTROLLER IN INDIAN SPACAE
RESEARCH ORGANISATION CENTRES, REGISTRAR,
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¹ Received the assent of the President New Delhi, the 22nd September, 1999 on G.S.R. 331, and published in the Gazette of India, No. 41, Part II, Sub-section (i) of Section 3, dated October 9, 1999. G.S.R. 331.-In exercise of the powers conferred by the proviso to Article 309 of the Constitution and in supersession of the Department of Space (Controllers of ISRO Centres) Recruitment Rules, 1991 except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the post of Controller in Indian Space Research Organisation Centres, Registrar, Advanced Data Processing Research Institute and Officer on Special Duty, National Natural Resources Management Systems in the Department of Space, namely:-

1. Short title and commencement :-

These rules may be called the Department of Space [Controller in

Indian Space Research Organisation Centres, Registrar, Advanced Data Processing Research Institute and Officer on Special Duty (National Natural Resources Management Systems)] Recruitment Rules, 1999.

2. Number of posts, classification and scales of pay :-

The number of the said posts, their classification and the scales of pay attached thereto shall be as specified in columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit, qualifications etc :-

The method of recruitment, age limit, qualifications and other matters relating to the said posts shall be as specified in columns 5 to 14 of the said Schedule.

4. Disqualification :-

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person,

shall be eligible for appointment to any of the said posts;

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law, applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order and for reasons to be recorded in writing relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concession required to be provided for the Scheduled Castes the Scheduled Tribes. Ex- Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

SCHEDULE

Name of the Post	Number of Posts	Classification	Scale of Pay	Whether selection or non-selection post
1	2	3	4	5
(a) Controller, Vikram Sarabhai Space Centre	4* (1999)	General Central Service Group	Rs. 18400-500-22400	Selection by merit
(b) Controller, SHAR Centre	*Subject to variation dependent on work-load	*A' (Gazetted)		
(c) Controller, Space Applications Centre				
(d) Controller, ISRO Statelite Centre				